

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:6648
ANSWERED ON:06.05.2010
NEW PAY SCALES TO EMPLOYEES OF PSUs
Bali Ram Dr.

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether orders have been issued in regard to granting new pay scales to the employees and officers of Public Sector Undertakings (PSUs) from January 2007;
- (b) if so, the details thereof; and
- (c) the names of the PSUs which have implemented the said orders?

Answer

THE MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV)

(a) Yes, Madam.

(b) Government has issued policy guidelines for wage negotiations for wage revision (which falls due on a general basis from 01.01.2007) in respect of unionized workmen in Central Public Sector Enterprises (CPSEs) vide O.M dated 09.11.2006 and 01.05.2008. The Government has also issued O.Ms dated 26.11.2008, 09.02.2009 and 02.04.2009 in respect of pay revision of executives and non-unionised supervisors of CPSEs, w.e.f. 01.01.2007 in Industrial Dearness Allowance (IDA) pay scales. The above O.Ms are in public domain.

(c) The implementation of these O.Ms rests with the concerned CPSEs and their administrative Ministries/Departments. The data on pay revision of unionised workmen, executives & non-unionised supervisors of CPSEs are not centrally maintained by this Department.